

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**



**C. P. NO. 29/2006**  
**CA. NO.**

**PRESENT: SMT. INA MALHOTRA**  
**Hon'ble Member (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2016**

**NAME OF THE COMPANY:** M/s. Dinesh International Ltd.

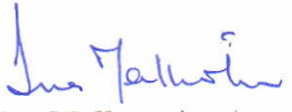
**SECTION OF THE COMPANIES ACT:** 397/398

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	Manish k. Jha	Adl.	Petitioners	
2.	Mr. P D Gupta Senior Advocate with Dinesh International Adl.	Adl.	Respondents No. 2 to 8	

**ORDER**

At request of the Id. Counsel for the respondents, adjourned to  
21.11.2016.

2. The parties are requested to file their written synopsis. Citations relevant to their pleading, if any, may be filed alongwith.

  
(Ina Malhotra)  
Member Judicial